

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO. 3077.
TO BE ANSWERED ON MONDAY, THE 5TH DECEMBER, 2016.**

SETTING UP OF IMTS

3077. SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the number of Industrial Model Townships (IMTs) developed in the country during the last three years and the current year, State/UT-wise;
- (b) whether the pace of work for developing on IMT at Kharkhoda Sonapat (Haryana) is very slow;
- (c) if so, the details thereof and the reasons therefor along with the corrective steps being taken in this regard; and
- (d) the time by which the IMT at Kharkhoda is likely to be developed along with the expenditure likely to be incurred thereon?

ANSWER

**वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)
THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)**

- (a): Status in this respect is annexed.
- (b) & (c): Land measuring 3364 acres 5 kanal 2 marla was notified u/s 4 for development of an Industrial, residential, commercial, institutional areas etc. in the revenue estate of villages Gopalpur, Pipli, Saidpur, Kundal, Rampur, Ferozpur bangar, Nizampur khurd, Sohit, Pahaladpur Barona, tehsil Kharkhauda Distt. Sonipat. Subsequently, 3302 acres 3 kanal 12 marla was notified u/s 6 of the Land Acquisition Act, 1894 on 04.04.2011. Award was announced in March-April 2013.

In a parallel development many landowners filed, court cases against the acquisition of land. The development works could not be executed on account of litigation as the said land measuring around 230 acres was spread in small chunks in the land under acquisition. Most of the litigation has now been disposed in favour of HSIIDC vide orders dated 07.11.2016 of Hon'ble Punjab & Haryana High Court.

HSI IDC acquires the land and thereafter the plots are sold off to private parties. In the changing economic scenario, to leverage the expertise and efficiency of private sector, HSI IDC is contemplating private participation in the proposed project. It is exploring the possibility of partnering with world's best in the field of infrastructure development for industrial area so that huge employment opportunities may be created through industrial development with world class infrastructure. All possible efforts are being made to expedite the work of development of IMT.

(d): Infrastructure proposed in the IMT would cost around Rs.15,000 crore and the project could be developed within a period of 7-8 years from the date of award.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 3077 FOR ANSWER ON 05.12.2016.

- (1) **Industrial Townships/cities/Nodes under the Delhi Mumbai Industrial Corridor Project being developed by Government of India:-**
- (i) Ahmedabad-Dholera Special Investment Region, Gujarat
 - (ii) Shendra-Bidkin Industrial Park city near Aurangabad, Maharashtra
 - (iii) Integrated Industrial Township 'Vikram Udyogpuri' near Ujjain, Madhya Pradesh.
 - (iv) Integrated Industrial Township, Greater Noida, Uttar Pradesh.
- (2). **State Government of Haryana** developed the following IMTs during the last three years:-
- (i) IMT, Faridabad at Distt. Faridabad.
 - (ii) IMT, Rohtak at Distt. Rohtak.
 - (iii) Extension of IMT Bawal at Distt. Rewari.
- (3) **Karnataka** In Karnataka one industrial Township has been notified till date. Electronic City Industrial Area has been notified as Industrial Township on 18.03.2013 vide Notification No.UDD/69/MLR/2010.
